

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122 , 134, 136, 141, 146 &193 of 2013

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Anr.
Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Swatika Sahoo**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Swatika Sahoo**

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-4, R-5 &
R.18
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. Alok Shankar for TPDDL

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : **Ms. Poorva Saigal**
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-4, R-5 &
R.18
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. Alok Shankar for TPDDL

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. **Appellant(s)**
Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : **Ms. Poorva Saigal**
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. Alok Shankar for TPDDL
Mr. Aashish Gupta

Mr. Aditya Mukherjee for BYPL

**Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...
Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
 Mr. Daleep Kr. Dhayani
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R.7
 Mr. Alok Shankar for TPDDL**

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)
Versus
**Central Electricity Regulatory
 Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Anushree Bardhan
 Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-4, R-5 &
 R.17
 Mr. Pradeep Misra
 Mr. Dhaleep
 Mr. Manoj Kr. Sharma for R-10
 Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Manoj kr. Sharma for R-2
Mr. Alok Shankar for TPDDL
Mr. Manish Singhvi
Mr. Devanshu Kumar Devesh f
or JUVNL**

**Appeal No. 193 of 2013 &
I.A. No. 57 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors. ...
Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Manoj kr. Sharma for R-2
Mr. Alok Shankar for TPDDL**

ORDER

We have heard the Learned Counsel for the parties.

After hearing the parties, we feel that the Appellants could file a separate Appeal as against the main orders passed by the State Commission along with Application to condone the delay in filing the Appeal upto the date of filing the amendment petition within two weeks i.e. on or before 20.5.2014 after serving copy on the other side.

. Post the matter for further hearing on **29.5.2014.**

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(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js